NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.47/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE PARTIES: Shri Jagdish Deore

V/s

M/s. Meliorate Clinical Research Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Adv. Umesh Pawar Advocate for R-1to3
2 Adv. Akshey Petker Advocate for Petitioner Williams

<u>ORDER</u>

CP No.47/397-398/CLB/MB/MAH/2014

- The Learned Representatives of both the sides are present.
- The Rejoinder of the Petitioner is served on the Respondent, seeking time. Time is granted.
- 3. The matter is adjourned to 19.04.2017 for final hearing. Date is communicated to both the sides. Sd/-

M.K. SHRAWAT. MEMBER (JUDICIAL)

09.03.2017.